

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/176/ND/2017

IN THE MATTER OF:

Pahuja Takki Seed Ltd.

.. PETITIONER

SECTION :

Under Section 441 (92)

Order delivered on 02.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Saifor Rahman Faridi, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. It is represented by the Ld. Counsel for the petitioner that the leading Counsel has already circulated a letter seeking for adjournment.

Taking into consideration the same, the matter is adjourned to 13.11.2017.

*—Sd/-*

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
02.11.2017